

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/701(KB)2017
IA(I.B.C)/357(KB)2020, IVN.P (IBC)/2(KB)2021,
IA(I.B.C)/940(KB)2023, IA(I.B.C)/50(KB)2023,
IA(I.B.C)/69(KB)2020, IA(I.B.C)/412(KB)2021,
IA(I.B.C)/1651(KB)2019, IA(I.B.C)/33(KB)2020,
IA(I.B.C)/167(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	MR. SURESH NARAYAN SINGH VS TAYO ROLLS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Rishav Banerjee, Adv. : For Resolution Professional
Mr. Rachit Lakhmani, Adv.
Mr. Rajarshi Banerjee, Adv.
Mr. Siddhant Makkar, Adv.

Mr. Soorjya Ganguli, Adv. : For Tata Steel Ltd.
Ms. Kiran Sharma, Adv.

Mr. Surendra Kumar, Adv. : For Jharkhand Vijli Bitran Nigam Ltd.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **24/7/2024**.

**Satyajit Roy
(Court Officer)**